

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
09-05-2024 AT 10:30 AM**

CP(IB) No.299/7/HDB/2018

AND

**New IA (IBC) 976/2024 in IA (IBC) 924/2024 in CP(IB) No.299/7/HDB/2018
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

Punjab National Bank
(erstwhile Oriental Bank of Commerce)

...Financial Creditor

AND

NCS Sugars Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 976/2024 in IA (IBC) 924/2024

Learned Counsel Mr Y Suryanarayana along with Mr Ramkrishna, for applicant
present physically.

Heard. **For orders on 10.05.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)